

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 158 OF 2016**

**Dated: 24<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Nuvoco Vistas Corporation Ltd.</b>		<b>.... Appellant(s)</b>
	<b>Versus</b>	
<b>Chhattisgarh State Electricity Regulatory Commission &amp; Anr.</b>		<b>.... Respondent(s)</b>
Counsel for the Appellant(s)	: Mr. Gaurav Bahl	
Counsel for the Respondent(s)	: Mr. C. K. Rai Mr. Sachin Dubey for R-1  Mr. Apoorv Kurup Ms. Nidhi Mittal for R-2	

**ORDER**

At the request of learned counsel for the Appellant, the matter is adjourned for further hearing to **18.09.2019**.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/mkj*